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Title : The Minister of Road Transport and Highways laid a statement regarding status of implementation of the recommendations contained in the 155th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2010-11), pertaining to the Ministry of Road Transport and Highways.

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (DR. C.P. JOSHI): Madam, in pursuance of Rule 389 of the Rules of Procedure and Conduct of Business in Lok Sabha (Eleventh Edition) and direction 73A issued vide Lok Sabha Bulletin – Part II dated September 1, 2004, I beg to lay the Statement on the status of implementation of Recommendations contained in the 155th Report of the Department-Related Parliamentary Standing Committee on Transport, Tourism and Culture.

The Standing Committee on Transport, Tourism and Culture had held its meeting on 7th April, 2010 to consider 155th Report. The Committee had also taken the Oral Evidence of officers of the Ministry. The 155th Report was presented to the Rajya Sabha on 20.4.2010 and was laid on the Table of the Lok Sabha on 20.4.2010.

I am also laying down on the Table of the House a Statement giving the status of implementation of the recommendations contained in the 155th Report.
